

OFFICE OF THE PRESIDENCY SMALL CAUSE COURT, CALCUTTA.
2 & 1, K. S. ROY ROAD, KOLKATA-700011.

ORDER NO. 84

DATED 27-07-2020

It is hereby notified for information of all concerned that in view of the lockdown to be observed throughout the State of West Bengal on **Wednesday** i.e on **29-07-2020** as announced by the Government of West Bengal vide Memo No: 283-CS/2020 dated: 21-07-2020, there will be no sitting of the Bench which is scheduled to sit on 29-07-2020 in terms of this Office Order No: 83 dated: 16-07-2020.

The Office and concerned departments of this judgship also shall stand closed on 29-07-2020.

Thus, Order No: 83 dated: 16-07-2020 stands modified accordingly.

Office to inform all concerned over mobile/whatsapp/any other suitable mode of communication and a copy of this order be uploaded in the official website of this judgship.

Sd/- Rabindranath Samanta

Chief Judge-in Charge
Presidency Small Cause Court
Calcutta

Chief Judge-in-Charge
Presidency Small Cause Court
Calcutta
Dated: 27-07-2020

Memo No: 84(i/ii/iii/iv/v/vi/vii/viii/ix/x)

Copy forwarded for information and necessary action:-

1. Sri. Surojit Seal, Ld. Judge, 2nd Bench
2. Sri. Biswajyoti Chatterjee, Ld. Judge, 4th Bench
3. Smt. Sanghamitra Podder, Ld. Judge, 3rd Bench
4. Sri. Soumitra Ganguly, Ld. Judge, 6th Bench
5. President/ Secretary, Presidency Small Cause Court Bar Association
6. Sri. Somen Bharati, Head Assistant. (for communication to all concerned staff, as mentioned in the said roster)
7. Sri. Rajib Ghosh, System Officer (for uploading the order on court website)
8. Sri. Nilangshu Roy, Technical Assistant (for uploading the order on court website)
9. Sri. Jayshree Shaw, (Owner of Office Vehicle) 2, Picnic Garden Road, Kolkata-39.
10. Z2 Plus Placement & Security Agency Pvt. Ltd. Director, Sri. Shiv Bahadur Singh (Owner of Office Vehicle), 310, C.R Avenue, Kolkata-700006.

REGISTRAR
Presidency Small Cause Court
Calcutta

Registrar
Presidency Small Cause Court
Calcutta